47 Written Answers		[ RAJYA SABHA]				to Questions		48
I		5 :	•			2	3	4 .
Fuel, Power, Light & lubrid	cants	÷-	•		•	176.0	184.8	+5.0
Coke et as	а, ́•		•	•		241.9	268-4	+11.0
Kerosene Oil	•	•	•	14 - C.	•	192.6	203-2	+ 5-5
Finished products		n in Nin∎i	•	÷	* 43	164.6	172.6	+4.9
Cotton textiles	• •		n., A	•		164.5	170-2	+ 3.2
Cloth (Mills)	• • •	1,1,1		6 ا پ	er al c	16 <b>1 · 2</b>	169·1	+4.9
Cloth (Handloom) .						172-8	172.9	+0.1
Soap		• • •	• •	•	• •	147.1	147.1	No. ch.
Matches	, .	• •	•		•	114.1	114·1	No. ch.
Rubber tyres & tubes		•••			•	16 <b>2 · 6</b>	163.6	+0.6
Bicycles	• •	•	•			129.4	122.7	-5.5
Aluminium Utensils .	• -	•	•	•	•	166-9	169-3	+1.4
Leather products (shoes)	•	• •		•	•`	92·1	98·0	+6.4]

## ENQUIRIES AGAINST BAL-YOGESHWAR FOR ALLEGEDSMUGGLING

306. SHRI SAWAISINGH SISO-DIA: SHRIMATI LAKSHMI KUMARI CHUNDAWAT: SHRI MOHAMMED USMAN ARIF: SHRI V. K. SAKHALECHA:

Will the Minister of FINANCE be pleased to state:

(a) whether the customs authorities have copmleted inquiries against Balyogeshwar, Head of the Divine Light Mission for his alleged involvement In an attempt to smuggle goods; and

(b) if so, the findings of the enquiry md the action taken in the matter so ar?

THE MINISTER OF REVENUE LND EXPENDITURE (SHRI K. R. 'rANESH): (a) Yes, Sir.

(b) On the basis of enquiries made y the Customs, show-cause notices ere served on Shri Prem Pal Singh ias Ba? yogeshwar and two other

persons on 30-12-72 asking them to showcause why jewellery, watches and foreign currency valued approximately Rs. 2.57 lakhs, seized at Palam Airport on 7-11-72 should not be confiscated. The parties concerned have replied to the show-cause notices and in the quasi-judicial adjudication proceedings, their Advocate is cross-examining the witnesses. Further hearings have been fixed for 4th. and 5th June, 1973. The adjudicating officer will dfecide the case after the hearings are completed.

## fUNDERWEIGHING BY RETAIL TRADERS

86. SHRI HARSH DEO MALA-VIYA; Will the Minister of COMMERCE be pleased to state:

(a) whether Government's attention has been drawn to a report appearing in the "Patriot" of March 18, 1973, to the effect that consumers lose 1 per cent through underweigh-ing by retail traders; and

f [Transferred from the 3rd May, 1973.